

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW- 316 -2020****Narayan Mandrekar****.... Petitioner****V e r s u s****Registrar of Co-operative
Society and ors.****.... Respondents**

Adv. V. Bhandankar for the Petitioner.

CORAM: DAMA SESHADRI NAIDU, J.**DATE: 2nd November, 2020.****ORDER:**

Post the matter on 5/11/2020.

DAMA SESHADRI NAIDU, J.**AP/-**